

1	2	3	4	5
<i>Western Ghats Landscape Complex</i>				
Karnataka	18715	290	241	339
Kerala	6168	46	39	53
Tamil Nadu	9211	76	56	95
Western Ghats	34094	412	336	487
<i>North East Hills and Brahmaputra Flood Plains</i>				
Assam*	1164	70	60	80
Arunachal Pradesh*	1685	14	12	18
Mizoram*	785	6	4	8
Northern West Bengal*	596	10	8	12
North East Hills, and Brahmaputra	4230	100	84	118
Sunderbans	1586		Not Assessed	
Total Tiger Population		1411	1165	1657

* Population estimates are based on possible density of tiger occupied landscape in the area, not assessed by double sampling.

** Data was not amenable to population estimation of tiger. However, available information about the landscape indicates low densities of tiger in the area ranging from 0.5 to 1.5 per 100 km².

Arbitrary exploitation of mineral resources

†2451. SHRI GANGA CHARAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government is formulating any policy to maintain environmental balance in view of arbitrary exploitation of minerals from hills and rivers, if so, the details thereof; and

(b) if not, whether Government is not sensitive towards environmental balance due to which we are facing drought-like situation?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) As per the provisions of Environment Impact Assessment Notification, 2006, mining projects with lease area of 5 ha and above are also required to obtain prior

†Original notice of the question was received in Hindi.

environmental clearance. These projects are appraised by a multi disciplinary Expert Appraisal Committee constituted for the purpose, based on the detailed environment impact assessment study carried out by the project proponent, which *inter-alia* include the likely impacts of the proposed project on different components of the environment and the requisite Environment Management Plan. The necessary environmental safeguard measures are stipulated while granting environmental clearance to such projects for their implementation during the project cycle for ensuring sustainable development. Further, mining of minerals is carried out as per the approved mine plan.

Pollution due to cement factories in Rewa

†2452 SHRI RAGHUNANDAN SHARMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of cement factories set up in Rewa and Satna districts in Madhya Pradesh;
- (b) the number of people who suffered from various diseases due to pollution by these factories and how many of them died;
- (c) the action taken by Government in this regard; and
- (d) the details of measures taken to control this situation?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (d) There are 06 cement plants in Rewa and Satna districts of Madhya Pradesh, out of which, 05 are reportedly complying with the pollution control norms. Madhya Pradesh Pollution Control Board has been asked by the Central Pollution Control Board to take necessary action against the non-compliant plant. No environmental health monitoring study has been undertaken by the Government for these cement plants.

Conservation of forests

2453.SHRI KUMAR DEEPAK DAS: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of new initiative contemplated by Government in conserving forests and improving profit margin of forest produce;
- (b) the details of revenue earned during the last five years from various States; and
- (c) the steps taken to protect and preserve the forests in the North Eastern Region and the details of the proposal and the amount allocated therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) The new initiatives contemplated by the Government in .conserving forests include:

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